

Name of Corporate Debtor:	Blue Arcade Properties Private Limited
Date of Commencement of CIRP:	28.03.2024 (Hon'ble NCLT Order received on 02.04.2024)
List of Creditors as on:	05.07.2024

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	SREI Equipment Finance Limited	16-04-24	1,827,486,062.00	1,827,486,062.00	Secured	1,827,486,062.00	-	No	43.35			-	-		Assets as per the Deed of Hypothecation for Contract No. 169126
2	Beacon Trusteeship Limited (Debenture Trustee for the debenture holders M/s. Edwell Infrastructure Hazira Limited)	16-04-24	2,390,502,127.00	2,388,160,902.51	Secured	2,388,160,902.51	-	No	56.65			2,341,224	-	Claim subsequent to ICD is not admitted.	Sub-servant charge on land or ground being CS No. 383(pt), 1/383(pt.) abd 8/383 of Tardeo Division admeasuring 3372.50 sq mtrs. Or thereabouts (including the internal road) situate, lying and being at K. Khayde Marg, Tardeo, Mumbai - 400034
Total			4,217,988,189.00	4,215,646,964.51	-	4,215,646,964.51	-		100.00	0	0	2,341,224	-		